

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

OA.NO.170/00858/2019

DATED THIS THE 13th DAY OF AUGUST 2019

HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

Johny PD
Aged about 55 years
S/o PJ.Devassay,
TGT English
INV Bangalore Urban
Bagalur PO
Karnataka– 562149.

...Applicant

(By Shri B.S. Venkatesh Kumar..... Advocate)

V/s.

1. Union of India,
Represented By its Secretary,
Ministry of Human Resource & Development,
Shastri Bhavan, New Delhi – 110 001.

2. The Commissioner,
Navodaya Vidyalaya Samiti,
Department of School Education & Literacy,
Government of India,
B-15, Institutional Area,
Sector 62, Noida, Budh Nagar, UP .201 309,

3. The Deputy Commissioner (Pers)
Navodaya Vidyalaya Samithi,
(Hyderabad Region,)
Ministry of Human Resource & Development,
No.1-1-10/3, Sardar Patel Road,
Secunderabad, 500 003 ...Respondents

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

Learned counsel for the applicant submits that the impugned transfer order is now cancelled by the concerned authority. Therefore, the matter has become infructuous. OA is dismissed as infructuous. No order as to costs.

(CV. SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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